3. In view of order dated 14.12.2023 of the Supreme Court of India, the disqualification of Shri Afzal Ansari, notified *vide* Gazette Notification no. 21/4(6)/2023/TO(B) dated the 1st May, 2023 in terms of the provisions of Article 102(1)(e) of the Constitution of India read with Section 8 of the Representation of the People Act, 1951, has ceased to operate subject to further judicial pronouncements and conditions mentioned in order dated 14.12.2023.

No. 7786 Committee Branch- I

Nomination to the Committee

The Speaker, Lok Sabha has nominated Smt. Mala Rajya Laxmi Shah, Member, Lok Sabha to the Committee on Empowerment of Women.
